

GOVERNMENT OF INDIA
MINISTRY OF POWER
RAJYA SABHA
UNSTARRED QUESTION NO.2234
ANSWERED ON 22.03.2022

RURAL HOUSEHOLDS COVERED UNDER DDUGJY

2234 SHRI IRANNA KADADI:

Will the Minister of **POWER**
be pleased to state:

- (a) the number of rural households covered under the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), the details thereof, State-wise;
- (b) the manner in which the Ministry aims to phase out or phase down the use of coal-based energy in the next three years; and
- (c) the plans which the Government has to reduce the burden on the retail consumers due to the shift from coal-based energy to renewable form of energy?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) : Government of India had launched Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December, 2014 for rural electrification works across the country. As reported by the States, all the inhabited un-electrified villages as per census 2011 stand electrified on 28th April, 2018 across the country under DDUGJY. A total of 18,374 villages were electrified under the scheme.

Government of India had launched the Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya in October, 2017 with the objective to achieve universal household electrification for providing electricity connections to all willing un-electrified households in rural areas and all willing poor households in urban areas in the country by March, 2019. All households were reported electrified by the States, except 18,734 households in Left Wing Extremists (LWE) affected areas of Chhattisgarh as on 31.03.2019. Subsequently, seven States namely Assam, Chhattisgarh, Jharkhand, Karnataka, Manipur, Rajasthan and Uttar Pradesh had reported that around 19.09 lakh un-electrified households, identified before 31.03.2019, which were unwilling earlier but have now expressed willingness to get electricity connection needed to be electrified. This was also sanctioned. All these seven States have reported 100% households' electrification as on 31.03.2021. A total of 2.817 crore households were electrified since the launch of Saubhagya, up to 31.03.2021. Thereafter some States reported 11.84 lakh households remained to be electrified. These were also sanctioned, against which, 4.34 lakh households have been electrified. Accordingly, till date, a total 2.86 crore households have been electrified. State-wise details are at **Annexure**.

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(b) : As per projections of Central Electricity Authority, the share of coal based thermal power generation capacity in the year 2030 would be around 32% in the energy mix as against the present share of 52%.

(c) : The retail consumer tariffs are determined by the respective State Regulators keeping in view several prudent costs including the cost of Power. With the increased large scale integration of renewable power in the electricity sector, the costs of renewable power have reduced considerably and the lowest discovered tariff for solar power has been Rs 1.99 per unit which is less than energy charge of many coal based power plants.

Government has also issued a scheme of bundling renewable power with thermal and hydro projects. This will also reduce the overall cost of power for the consumers.

Government is also extending grant assistance for construction of Green Energy Corridors, and for Solarisation of agriculture feeders/pump sets under KUSUM Scheme.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2234 ANSWERED IN THE RAJYA SABHA ON 22.03.2022

State-wise electrification of households since launch of Saubhagya Scheme / Additional Sanction and Achievement under DDUGJY

| ORIGINAL SANCTIONS OF SAUBHAGYA | | | | ADDITIONAL SANCTIONS ALLOWED UNDER SAUBHAGYA | | FURTHER ADDITIONAL HOUSEHOLDS SANCTIONED UNDER DDUGJY | | | | | Grand Total |
|---------------------------------|--------------------|---|-----------------------------|--|--|---|------------------|------------------------------|-----------------------|---|------------------|
| Sl. No. | Name of the States | No. of Households electrified from 11.10.2017 to 31.03.2019 as per Portal | Saturation certificate date | No. of Households reported electrified from 01.04.2019 to 31.03.2021 | Total HHs electrified as on 31.03.2021 | Discom | Date of sanction | Fund Sanctioned (Rs. in Cr.) | Households Sanctioned | Cumulative Achievement as on 07.03.2022 | |
| 1 | Andhra Pradesh* | 181,930 | | 0 | 181,930 | | | | | | 181,93 |
| 2 | Arunachal Pradesh | 47,089 | 12-Mar-19 | 0 | 47,089 | APDA | 02.08.2021 | 39.3 | 7859 | 0 | 47,08 |
| 3 | Assam | 1,745,149 | 24-Jan-19 | 200,000 | 1,945,149 | APDCL | 13.07.2021 | 1718.19 | 480249 | 381507 | 2,326,65 |
| 4 | Bihar | 3,259,041 | 25-Oct-18 | 0 | 3,259,041 | | | | | | 3,259,04 |
| 5 | Chhattisgarh | 749,397 | 17-Aug-21 | 40,394 | 789,791 | CSPDCL | 02.08.2021 | 82.85 | 21981 | 2577 | 792,36 |
| 6 | Gujarat* | 41,317 | | 0 | 41,317 | | | | | | 41,31 |
| 7 | Haryana | 54,681 | 7-Dec-18 | 0 | 54,681 | | | | | | 54,68 |
| 8 | Himachal Pradesh | 12,891 | 30-Nov-18 | 0 | 12,891 | | | | | | 12,89 |
| 9 | Jammu & Kashmir | 377,045 | 27-Oct-18 | 0 | 377,045 | | | | | | 377,04 |
| 10 | Jharkhand | 1,530,708 | 26-Dec-18 | 200,000 | 1,730,708 | | | | | | 1,730,70 |
| 11 | Karnataka | 356,974 | 31-Jan-19 | 26,824 | 383,798 | | | | | | 383,79 |
| 12 | Ladakh | 10,456 | 27-Oct-18 | 0 | 10,456 | | | | | | 10,45 |
| 13 | Madhya Pradesh | 1,984,264 | 22-Oct-18 | 0 | 1,984,264 | MPPoKVVCL | 02.08.2021 | 264.4 | 99722 | 0 | 1,984,26 |
| 14 | Maharashtra | 1,517,922 | 27-Dec-18 | 0 | 1,517,922 | | | | | | 1,517,92 |
| 15 | Manipur | 102,748 | 20-Dec-18 | 5,367 | 108,115 | MSPDCL | 02.08.2021 | 100.98 | 21135 | 0 | 108,11 |
| 16 | Meghalaya | 199,839 | 24-Jan-19 | 0 | 199,839 | Power Deptt. | 02.08.2021 | 35.05 | 7009 | 488 | 200,32 |
| 17 | Mizoram | 27,970 | 24-Nov-18 | 0 | 27,970 | | | | | | 27,97 |
| 18 | Nagaland | 132,507 | 18-Dec-18 | 0 | 132,507 | Power Deptt. | 13.07.2021 | 2.1 | 420 | 401 | 132,90 |
| 19 | Odisha | 2,452,444 | 31-Dec-18 | 0 | 2,452,444 | | | | | | 2,452,44 |
| 20 | Puducherry* | 912 | | 0 | 912 | | | | | | 91 |
| 21 | Punjab | 3,477 | 13-Dec-18 | 0 | 3,477 | | | | | | 3,47 |
| 22 | Rajasthan (Jaipur) | 1,862,736 | 16-Oct-18 | 212,786 | 2,075,522 | AVVNL,JVVNL, JDVVNL | 13.07.2021 | 1022.4 | 210843 | 48714 | 2,124,23 |
| 23 | Sikkim | 14,900 | 26-Nov-18 | 0 | 14,900 | | | | | | 14,90 |
| 24 | Tamil Nadu* | 2,170 | | 0 | 2,170 | | | | | | 2,17 |
| 25 | Telangana | 515,084 | 14-Nov-18 | 0 | 515,084 | | | | | | 515,08 |
| 26 | Tripura | 139,090 | 27-Nov-18 | 0 | 139,090 | | | | | | 139,09 |
| 27 | Uttar Pradesh | 7,980,568 | 31-Dec-18 | 1,200,003 | 9,180,571 | DVVNL, MVVNL, PuVVNL | 13.07.2021 | 836.31 | 334652 | 0 | 9,180,57 |
| 28 | Uttarakhand | 248,751 | 30-Nov-18 | 0 | 248,751 | | | | | | 248,75 |
| 29 | West Bengal | 732,290 | 26-Nov-18 | 0 | 732,290 | | | | | | 732,29 |
| Total | | 26,284,350 | | 1,885,374 | 28,169,724 | - | - | 4,102 | 1,183,870 | 433,687 | 28,603,41 |

*Electrified prior to Saubhagya and not funded under Saubhagya
